

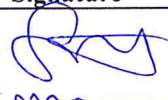
Sl.No.19 NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.39/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.43/2009
NAME OF THE COMPANY	Shruti Agro Farms Pvt Ltd.
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya
NAME OF THE RESPONDENT(S)	Shruti Agro Farms Pvt Ltd. & (4) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM For S. Chidambaram	Advocate	9000 666072 Sangamnaresh@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Sri Naresh Kumar Sangam, learned counsel, representing Sri S. Chidambaram, PCS submit that WP is still pending without any further action. Post the case on 20.12.2017


MEMBER (Technical)


MEMBER (Judicial)